



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

CIRCULAR

It has been observed in many cases that the Additional Secretaries (Legal)/Senior Law Officers/Public Law Officer/Legal Assistants/Junior Legal Assistants posted in various Departments/offices do not keep a proper liaison with the Government Advocates/Standing Counsels conducting cases on behalf of those Departments or fail to provide them necessary records rendering it difficult for the counsels to defend the cases on behalf of the State. In some cases it has also been observed that the Law officers tender advise or resort to a course of action, which is contrary to or inconsistent with the opinion given by the Department of Law, Justice and Parliamentary Affairs.

It is therefore, impressed upon all the Additional Secretaries (Legal)/Senior Law Officers/Public Law Officer/Legal Assistants/Junior Legal Assistants to keep proper liaison with Government Advocates/Standing Counsels who are conducting cases of the respective Departments and provide them all required assistance. They are also advised to desist from any such activity or course of action, which is contrary to or inconsistent with the opinion of the Department of Law, Justice and Parliamentary Affairs, if any; given in such matters. Any laxity in this behalf shall be viewed seriously and if any case is decided against the State for non-prosecution or for want of relevant records, the Additional Secretaries (legal)/Senior Law Officers/Public Law Officer/Legal Assistants/Junior Legal Assistants concerned shall be held personally responsible for the same.

Sd/-

(Abdul Majid Bhat)
Secretary to Government.

*Additional Secretaries (Legal)/
Senior Law Officers/
Public Law Officer/
Legal Assistants/
Junior Legal Assistants,
_____ Department.*

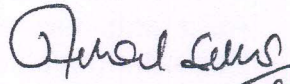
No:- LD(Estt) 2018/64.

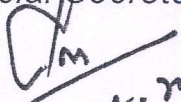
Dated:- 09 - 08 - 2018.

Copy to the:-

1. Financial Commissioner/Principal Secretary / Secretaries to Government,
_____ Department.

2. Director, Litigation Srinagar/Jammu.
3. Private Secretary to the Hon'ble Advisor (v) for information of the Hon'ble Advisor.
4. Private Secretary to the Learned Advocate General for information of the Ld. Advocate General.
5. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.


(Achal Sethi) 09.08.2018
Special Secretary to Government.


09.08.2018